

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 6  
**CA-254/2019**  
**In CP/IB/22(ND)/2018**

**IN THE MATTER OF:**

OBC

.... Petitioner/Applicant

Vs.

M/s. Shekhar Resort Pvt. Ltd.

.... Respondent

**Under Section 60(5) of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 08.06.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Abhishek Anand, Mr. Mohak Sharma,  
Mr. Saniv Sen, Mr. Vikram Kumar, RP

For the SBI

Mr. Khushhal Mohal, Adv.

For the Resolution Applicant

Mr. G.P. Madaan, Mr. S.K. Agarwal &  
Mr. Anant Jain, Advs.

For the Objectors

Mr. Virender Ganda, Mr. Rakesh Kumar,  
Mr. Vishwandra Verma & Mr. Vishal Ganda,  
Advs.

**ORDER**

**CA-254/2019 & CA-441/2019**

List on 22.06.2020.

— Sd —

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**